

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 48

CP No. 31/Chd/Hry/2018

Under Section 241-242, 59 of CA 2013

In the matter of:-

Satish G. Hiremath

...Petitioner

Vs.

Sun-n- shade Holding Pvt. Ltd.

...Respondent

As the Hon'ble Member(Technical) is holding Bench with the Hon'ble Member (Judicial) of Guwahati Bench after lunch today, hence, the matter is adjourned to 22.09.2023.

Sd/-
Court Officer

August 17, 2023
PRF